

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO.3764

TO BE ANSWERED ON THE 22<sup>ND</sup> DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

VIOLENCE IN MANIPUR

3764. SHRI V. ELUMALAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of recent violence in Manipur despite indefinite curfew imposed by the authorities; and

(b) if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHR KIREN RIJIJU)

(a) & (b): As per information available, there were protests in Manipur against the three Bills passed by the State Legislature on 31.08.2015 and reserved by the Governor of Manipur for President's assent namely (i) The Protection of Manipur People Bill, 2015 (ii) The Manipur Land Revenue and Land Reforms (Seventh Amendment) Bill, 2015 and (iii) The Manipur Shops and Establishment (Second Amendment) Bill, 2015. The Government of India has issued advisory to the Government of Manipur to address the issue and ensure maintenance of law and order in the State.

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